HIGH COURT, CALCUTTA APPELLATE SIDE

NOTIFICATION

No. 3870-RG

Dated - 01st Day of May, 2023.

In furtherance of this Court's Notification No. 782-RG, dated 7th February, 2023, with regard to direct recruitment to the cadre of District Judge (Entry Level) from eligible Members of West Bengal Judicial Service, it is hereby notified for general information that following officers in the WBJS are found eligible to appear for Limited Competitive Examination, 2022 in the process of promotion to the cadre of District District Judge (Entry Level), provisionally, subject to the decision of the application filed by the Hon'ble High Court pursuant to the resolution of the Full Court Meeting dated 11.04.2019 and the result of the cases pending before the Hon'ble Supreme Court of India in *"Malik Mazhar Sultan"* Case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case [WP (C) no. 1022 of 1989], now pending before the Hon'ble Supreme Court of India.

	LIJI	
SI. No.	Name(s) of the Officers	
1.	Sri Mandip Saha Roy	
2.	Smt. Hemantika Sundas	
3.	Smt. Susmita Chowdhury	
4.	Sri Surajit Mandal	
5.	Sri Jagojyoti Bhattacherjee	
6.	Sri Parag Neogi	
7.	Sri Uday Rana	
8.	Sri Debarghya Biswas	
9.	Sri Anil Kumar Kushwaha	
10.	Karim-Ur-Reza	
11.	Sri Prabir Mahapatra	
12.	Sri Anirban Ray	
13.	Nuruzzuman Ali	
14.	Smt. Tanusree Dutta	
15.	Smt. Prajna Gargi Bhattacharya Hussain	
16.	Sri Mayukh Mukherjee	
17.	Edwin Lepcha	
18.	Sri Sujoy Kumar Sarkar	
19.	Sri Alokesh Das	

LIST

SI. No.	Name(s) of the Officers			
20.	Sri Sanghamitra Poddar			
21.	Sri Indranil Halder			
22.	Sri Subrata Chatterjee			
23.	Sri Sounak Mukherjee			
24.	Sri Sutirtha Banerjee			
25.	Md. Ehteshamuddin			
26.	Smt. Jayati Saha			
27.	Sri Aniruddha Saha			
28.	Smt. Himika Das Banerjee			
29.	Smt. Mahua Roy Basu			
30.	Sri Manodeep Dasgupta			
31.	Sri Debajyoti Mukherjee			
32.	Sri Suman Kumar Ghosh			
33.	Sri Amitava Mukherjee			
34.	Smt. Kusumika Dey (Mitra)			
35.	Sri Durga Sankar Rana			
36.	Mukulika Sinha			
37.	Bikash Lama			

DATE, TIME & VENUE OF (OMR BASED PRELIMINARY EXAMINATION (PHASE - I)

DATE	TIME	VENUE
14 th May, 2023 (Sunday)	01:00 P.M. to 02:00 P.M.	Public Service Commission, West Bengal, 161-A, S.P. Mukherjee Road, Kolkata – 700 026.

Necessary communications to the above eligible officers would be intimated in due time.

For further announcements, all concerned are requested to follow the Court's website <u>www.calcuttahighcourt.gov.in</u>, regularly.

Date : 01st Day of May, 2023.

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Sd/-

Registrar General-cum-Secretary-in charge, Selection Board High Court, Appellate Side, Calcutta.